

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 05-02-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

---

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

---

**APPLICATION NUMBER : --**

**PETITION NUMBER : CP(IB)/263(CHE)/2021**

**NAME OF THE PETITIONER : Bank of Baroda**

**NAME OF THE RESPONDENT(S) : Sakthinath Mariappan**

**UNDER SECTION : Sec 95(1) of IBC, 2016**

---

**ORDER**

None for the Applicant. None for the Respondent.

Case is posted for hearing on **19.04.2024**.

**-Sd-  
RAVICHANDRAN RAMASAMY  
Member (Technical)**

Phk

**-Sd-  
JYOTI KUMAR TRIPATHI  
Member (Judicial)**